## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/198/2016

NAME OF THE PETITIONER(S)

: Dr. Arivudai Nambi

NAME OF THE RESPONDENT(S)

: M/s Beko-Kare Enterprises Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. Naggsunderen cond to petition R. Nogenderen

2. K. Growtham Kumar Counsel for Respondents Khakkun

3. Pryci Bharsdli, Partier. Kearbhat blo.

Charlied Accountants

Unje Bharsel

## **ORDER**

Counsels for both the parties are present. Independent Valuer/ Chartered Accountant also present. The Petitioner is directed to file detailed affidavit in relation to the steps taken to make compliance with the order dated 08.02.2017 including the suggestion that has been put forward by the Independent Valuer/Chartered Accountant and the proposal of the Respondent to buy the machinery. Put up on 10.11.2017 at 10.30 A.M.

- sol -

MEMBER (TECHNICAL)

ghk

-Sel-MEMBER (JUDICIAL)